

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose   | Section | Name of the Parties M/s. / Mr.                                      |
|----------------------|----------|-----------|---------|---|
| CP No.16/ 2017       | -        | Admission | 241/244 | India Awake for Transparency Vs Hasham Investment & Trading Company |

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **R SUBRAMANIAN**  
**9381288048**

**PETITIONER**  
**INDIA AWAKE**  
**FOR TRANSPARENCY**

**R. Loharane**

Listed today for admission. Counsel for petitioner is present. Heard him in part.  
For continuation, list it on 31.05.2017.

  
MEMBER (J)

  
MEMBER (T)